

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 5th of September, 2022

No. HCM/1/96/BENCH/15773

It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble The Chief Justice will not be holding Court from 6th to 14th of September, 2022 because of some unavoidable reason.

The cases already fixed for listing on the said dates before the Single and Division Bench of Hon'ble the Chief Justice will be rescheduled on 19th, 20th, 21st and 22nd of September, 2022.

Interim order, if any, subsisting and in force in these cases shall stand extended till then.

Urgent matters, if any, may be mentioned before Hon'ble Mr. Justice MV Muralidaran during this period.

By order etc.,

Sd/-

**(YUMKHAM ROTHER)
REGISTRAR JUDICIAL**

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. The Registrar (Admn.), High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrar, High Court of Manipur.
9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice A. Bimol, High Court of Manipur.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Vig.), High Court of Manipur.
15. The System Analyst, High Court of Manipur.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board/Concerned File.



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**